

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTIONNO.4967
ANSWERED ON 23.03.2026

CONSERVATION AND PROTECTION OF MONUMENTS OF NATIONAL IMPORTANCE

4967. SHRI ESWARASAMY K:

Will the Minister of CULTURE be pleased to state:

- (a) the details of the number of monuments declared as ‘Monuments of National Importance’ by the Archaeological Survey of India (ASI) as on date, State/UT-wise;
- (b) whether the Government maintains data on the revenue generated through entry fees and other sources from these monuments, if so, the details of income generated during the last three years, State/UT-wise and if not, the reasons therefor;
- (c) the details of funds allocated, sanctioned and actually utilised on the conservation, preservation and environmental development of these monuments during the said period, year-wise;
- (d) whether the Government has the details of “untraceable” monuments and if so, the action taken thereon; and
- (e) the details of the number of cases of illegal encroachments reported within prohibited and regulated areas of such monuments along with the steps taken to remove them?

ANSWER

THE MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) There are 3686 protected monuments and protected areas (Archaeological sites) across the country, which are looked after by the Archaeological Survey of India (ASI). State/UT-wise numbers are given at **Annexure-I**.
- (b) The details of revenue generated through sale of entry tickets at ticketed monuments and from other sources during the last three years, State/UT-wise are at **Annexure-II**.
- (c) The details of funds allocated and expenditure incurred on the conservation, preservation and environmental development of 3686 protected monuments and protected areas during the last three years as under:

(amount in crore)

Year	Allocation	Expenditure
2022-23	392.71	391.93
2023-24	443.53	443.53
2024-25	313.43	313.04
2025-26 (up to 05.03.2026)	375.28	333.92

- (d) At present, no protected monument or protected area (sites) is untraceable.
- (e) On notice of instances of unauthorised constructions in the prohibited and regulated areas around protected monuments action/steps are has taken as per the Act and related rules, which includes issuance of notices, police complaint, stoppage of construction, demolition of illegal structures through district administration and coordination with local authorities to prevent further violations. In total, 36083 cases of illegal constructions have been reported within prohibited and regulated areas.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 4967 FOR 23.03.2026.

STATE-WISE DETAILS OF PROTECTED MONUMENTS AND PROTECTED AREAS (SITES) UNDER THE ARCHAEOLOGICAL SURVEY OF INDIA IN THE COUNTRY.

Sl.No.	Name of State / U.T.	Number of Protected Monuments and Protected Areas
1.	Andhra Pradesh	135
2.	Arunachal Pradesh	03
3.	Assam	55
4.	Bihar	70
5.	Chhattisgarh	46
6.	Daman & Diu (U.T.)	11
7.	Goa	21
8.	Gujarat	205
9.	Haryana	91
10.	Himachal Pradesh	40
11.	Jammu & Kashmir (U.T.)	56
12.	Jharkhand	14
13.	Karnataka	506
14.	Kerala	30
15.	Ladakh (U.T.)	15
16.	Madhya Pradesh	291
17.	Maharashtra	286
18.	Manipur	01
19.	Meghalaya	08
20.	Mizoram	02
21.	Nagaland	04
22.	N.C.T. Delhi (U.T.)	170
23.	Odisha	82
24.	Puducherry (U.T.)	07
25.	Punjab	33
26.	Rajasthan	161
27.	Sikkim	03
28.	Tamil Nadu	412
29.	Telangana	08
30.	Tripura	08
31.	Uttarakhand	43
32.	Uttar Pradesh	734
33.	West Bengal	135
TOTAL		3686

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4967 FOR 23.03.2026.

DETAILS OF REVENUE EARNED FROM THE PROTECTED TICKETED MONUMENTS AND OTHER SOURCES UNDER ARCHAEOLOGICAL SURVEY OF INDIA DURING THE LAST THREE YEAR AND CURRENT YEAR
(Amount Rs. in rupees)

Sl. No	States	2022-23		2023-24		2024-25		.2025-26 (up to January,26)	
		Revenue generated from tickets	Revenue generated from other sources	Revenue generated from tickets	Revenue generated from other sources	Revenue generated from tickets	Revenue generated from other sources	Revenue generated from tickets	Revenue generated from other sources
1	Andhra Pradesh	8559635	2947712	8499205	1022423	8724450	2088365	7774455	1413812
2	Assam	16357895	--	11738406	26281	12364135	269	10221555	2898
3	Bihar	38861635	2617900	49342178	538650	52026465	4942400	46805440	213800
4	Chattisgarh	1497835	12156	1928535	16334	1952490	12242	1661315	7548
5	Delhi	394788502	32861091	544510590	35201685	576990532	66496812	443881713	59241300
6	Gujarat	40023100	755432	43642160	1218096	40228445	1999005	30355450	1135534
7	Himachal Pradesh	4559505	75000	5509465	500000	4254315	75000	3208535	325000
8	Jammu & Kashmir	1408940	100000	1616103	350000	1456970	--	813445	50000
9	Karnataka	126418285	8463650	155179613	6753627	143077900	6353898	129310930	11981828
10	Kerala	22911850	2418264	22972300	617080	22402400	2730812	22704400	2523569
11	Ladakh	1605930	50000	3938960	--	3611940	--	4152210	--
12	Maharashtra	247408890	10375068	273048517	12212558	272468820	13871409	237446935	13919918
13	Madhya Pradesh	65710975	2798740	80648736	2640626	87980630	1037475	66501925	2672775
14	Odisha	110205095	155930	155057642	678548	178895930	705949	143474285	150998
15	Punjab (Haryana)	1660870	52805	1703075	678425	1844895	360555	1639015	387500
16	Rajasthan	90997945	4480196	111840822	5879905	121341360	6783792	133170605	6501188
17	Tamil Nadu	90274965	6600710	89096697	10020368	77029380	9809102	71924525	6745845
18	Telangana	67795150	1043064	77578352	1107855	108106980	1090650	71804930	558962

19	Union Territory (U.T)	27726575	--	31888375	--	37464425	--	30281725	--
20	Uttar Pradesh	1116950805	11326015	1462022752	6259751	1484268599	7005663	1084168720	50756762
21	West Bengal	42922085	942755	47457602	903604	45522280	478369	37083095	451472
22	Goa	--	962455	--	118417	--	193087	--	207226
23	Tripura	--	--	--	80200	--	46784	--	--
24	Mizoram (Aizawl)	--	--	--	--	--	--	--	113108
